

Annexure-7

Name of the Corporate Debtor: CL Engineering Equipment (India) Private Limited; Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on: 10-04-2023
List of Other Stakeholders, if any (other than financial creditors and operational creditors) (Amount in ₹)

Sl No	Name of stakeholder	Category of stakeholders (preference shareholders /equity shareholders / partners/ others)	Details of Claims received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

LCF

KAMAL PRAKASH SINGH
LIQUIDATOR
IP Registration No.- IBB/PA-001/IP-P-01722/
2019-20/12653

10 APR 2023

